

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 930 of 2019

IN THE MATTER OF:

M/s Ponneri Steel Industries **...Appellant**

Vs

M/s Gulam Mustafa Enterprises Pvt. Ltd. **....Respondent**

Present:

**For Appellant: Mr. Manish Panda and Mr. Mrinal Bharat Ram,
Advocates**

**For Respondent: Mr. S.P. Singh Chawla and Mr. Kapil Chandra
Advocates.**

ORDER

16.01.2020 Due to paucity of time, the matter could not be taken up.

List the Appeal 'For Admission (After Notice)' on **29th January, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)